



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Srinagar, the 24th of October, 2016

SRO 341 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, and in supersession of all previous notifications issued in this behalf, the Government hereby appoint the following Officers of the Legal Metrology Department to be the Executive Magistrates of the first class who may exercise all the powers of an Executive Magistrate of the first class while performing their duties within their respective areas/territorial jurisdiction:-

S.No.	Name of the Officer S/Shri	Designation and place of posting.
01	Mr. V.,S. Sambya	Deputy Controller(Consumer Protection) District Jammu
02	Mr. Tanweer Ahmad	Deputy Controller (Enforcement) District Srinagar
03	Mr. Manoj Prabakar	Deputy Controller (Enforcement) District Jammu.
04	Mr. Mohd Baqir	Deputy Controller District Kargil
05	Mr. M.A. Mughal	Deputy Controller (Taxi Meter/S.S.Lab) Jammu.
06	Ms. Dilshada Bano	Deputy Controller (Taxi Meter/S.S.Lab) Kashmir
07	Mr. Altaf Hussain Najar	Deputy Controller District Budgam.
08	Mr. Ajay Kumar	Assistant Controller, Samba.
09	Ms. Anita Sharma	Assistant Controller, Udhampur.
10	Mr. Anil Kumar	Assistant Controller, Ramban
11	Mr. Nazir Ahmad Dar	Assistant Controller, Shopian.
12	Mr. Kuldeep Raj	Assistant Controller, Reasi.
13	Mr. Ishey Panchok	Assistant Controller, Leh.
14	Mr. Jaideep Singh Sambyal	Assistant Controller, Kathua.
15	Mr. Rajesh Heera	Assistant Controller, Rajouri.
16	Mr. Kewal Krishan	Assistant Controller, Jammu.
17	Mr. Mohammad Muzaffar Wani	Assistant Controller, Kulgam
18	Mr. Sunil Hitashi	Assistant Controller, Anantnag
19	Mr. Mudasir Rashid	Assistant Controller, Baramulla
20	Mr. Shabir Ahmad Mir	Assistant Controller, Budgam.
21	Mr. Kapil Dev Singh Jamwal	Assistant Controller, Kishtwar.
22	Mr. Pushkar Raj	Assistant Controller, Jammu.
23	Mr. Mohd Amin Bhat	Assistant Controller, Bandipora.
24	Ms. Fouzia Rubeen	Assistant Controller, Ganderbal.
25	Mr. Manzoor Ahmad Hakeem	Assistant Controller, Pulwama.

By Order of the Government of Jammu and Kashmir


Sd/
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA.

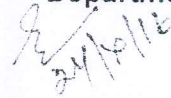
NO: LD (P) 2000/-01-Srnagar/part file.

Dated: 24 - 10 - 2016

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Commissioner/Secretary to Government, Legal Metrology Department
3. Divisional Commissioner, Kashmir/Jammu.
4. Registrar General, J&K High Court, Srinagar
5. District Magistrate Jammu/Srinagar/Kargil/Budgam/Samba/Udhampur/ Ramban/ Shopian/ Reasi/Leh/ Kathua/ Rajouri/ Kulgam/ Anantnag/ Baramulla/ Kishtwar/ / Bandipora/ Ganderbal/ Pulwama.
6. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
7. SRO Section, Department of L,J& PA (w.7.s.c).


24/10/2016
(Khurshid Ahmad/Bhat)
Assistant Legal Remembrancer,
Department of LJ&P.A


24/10/16